

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 319

IA-4069/2023

In

IB-1155(ND)/2019

IN THE MATTER OF:

M/s. Paras Traders

.....APPLICANT/PETITIONER

Vs

M/s. Vardaan Contracts Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 09.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rajat Chaudhary Advocate

For the Respondent : Mr. Rishi Singhal, Adv for R-1 & R-2.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-4069/2023:-

Pleadings are complete.

List the matter on **24.07.2024** for arguments.

**Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**